## ORDER

## No. Estt/HC/2016/351

9

## Date: 29.07.16

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Bhupender S/o Shri Nathu Ram, Probationer-Trainee Junior Personal Assistant, Rajasthan High Court, Jodhpur, is hereby accepted with effect from 22.07.2016(FN).

BYORDER 21- 1-21-116

**REGISTRAR (ADMN.)** 

No.I/A(iii)(a)(1)04/2013/1584

Date : 29.07.16

Copy forwarded to the following for information and necessary action;

1. The Registrar (Admn./Class.), Rajasthan High Court, Jodhpur

2. Concerned Sr./Dy. Registrars, Rajasthan High Court, Jodhpur.

3. Senior Librarian, Rajasthan High Court, Jodhpur.

4. D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.

5. Confindential Branch, Rajasthan High Court, Jodhpur.

6. Leave Clerk/Bill Clerk/ Cashier, Rajasthan High Court , Jodhpur.

 Concerned Shri Bhupender S/o Shri Nathu Ram, R/o House No. 733/25, Vikas Nagar, Hansi(Hissar), Haryana-125033.

8. Personal file.

1- 1281211

**REGISTRAR (ADMN.)**